NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 877/2023 IN C.P. (IB)/6(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **11.07.2024**

NAME OF THE PARTIES: **HEWLETT PACKARD FINANCIAL SERVICES(INDIA) PRIVATE LTD V/s NUFUTURE DIGITAL (INDIA) LIMITED**

Under Section 7 Sec 60(5) of IB Code, 2016

ORDER

1. Adv. Shaivi Bhamaria for the Applicant/Petitioner is present and Adv. Harsh for the Respondent is also present.
2. Ld. Counsel for the Applicant/Petitioner seeks further time to place on record their reply by this Bench. Two weeks' time is granted.
3. List this matter on **31.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/